

Office of the District Judge, Ghaziabad.

Dated: 18-08-2020

(Order No.334/2020)

In view of the reports of Chief Medical Officer, Ghaziabad dated 17-08-2020 and Incident Commander/ City Magistrate, Ghaziabad dated 17-08-2020 Sri Ankur Chaudhary, Reader of the Court of Civil Judge, Senior Division/FTC Ghaziabad is found Corona positive.

In this regard Hon'ble High Court Allahabad vide letter No. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03-06-2020 regarding mechanism/modalities for opening of Civil Courts subordinate to Hon'ble High Court in para 15 has provided as follows :

“ Where the District Administration/ CMO concerned is of the opinion that the District Court/Outlying Court should be closed for particular period, then the District Court/Outlying Court may be closed for the said period and intimation mentioning the specific reason may be sent to Allahabad High Court.”

And in continuation of aforesaid letter Hon'ble High Court has directed vide letter No. 1298/LXXXVII-CPC/e-Courts/Allahabad dated 28-07-2020 that in respect of District and Outlying courts declared as containment zones are closed under para 14 or under para 15 of the guidelines issued vide letter No. 1117/LXXXVII-CPC/e-Courts/ Allahabad dated 03-06-2020, as mentioned below in point no. 01, 13 and 24 are as follows:

“1- The following parent Courts and Courts dealing with specific jurisdiction shall take up the matters through the Video conferencing as detailed below-

- a) Sessions Judge
- b) Courts dealing with Special Jurisdiction
- c) Chief Judicial Magistrate,
- d) Civil Judge (S.D.)
- e) Civil Judge (J.D.)

13- Necessary applications received through e-mail or pending records/ application be provided to such judicial officer conducting court proceedings through Video conferencing from residential office.

24- It is clarified that the entry of the Learned Counsel / Litigant in the Court Complex shall be strictly prohibited.”

Hence in compliance of mandate contained in Hon'ble Court's letter No. 1117/ LXXXVII-CPC/e-Courts/Allahabad dated 03-06-2020 and 1298/ LXXXVII-CPC/e-Courts/Allahabad dated 28-07-2020 for complete sanitization of Court Campus and chambers of Advocates be done under the supervision of Sri Abhishek Srivastava, O/c Nazarat/ Additional District & Sessions Judge, Court No. 10, Ghaziabad and Sri Ratenesh Deep Kamal Ananad, Chief Judicial Magistrate, Ghaziabad and submit report by 19-08-2020 before 10 A.M..

Cases fixed on 18-08-2020 shall be taken on 21-09-2020 for hearing excluding Bail Applications.

As the entry of the Learned Counsel/ Litigant/Court staff/ Judicial Officers in the Court Complex is strictly prohibited for 24 hours i.e. on 18-08-2020, the hearing of urgent matters take place through Video conferencing from the residential office of the Judicial Officers. Separate time slot and Video link be provided to the concerned Judicial Officers and Advocates.

Nodal Officer (Computers) District Court, Ghaziabad is directed to make necessary arrangements for connectivity to ensure the compliance of the Hon'ble High Court's direction dated 28-07-2020.

Information be sent to the Hon'ble High Court, Allahabad and also be uploaded on the official website of the District Court, Ghaziabad.

Inform all concerned accordingly.


(Beena Chaudhary)

I/c District Judge,

Ghaziabad.
District Judge
Ghaziabad

Copy to:

- 1- District Magistrate, Ghaziabad.
- 2- Chief Medical Officer, Ghaziabad
- 3- S.S.P. Ghaziabad.
- 4- Nagar Ayukt Nagar Nigam, Ghaziabad.
- 5- Superintendent District Jail Ghaziabad.
- 6- Secretary D.L.S.A. Ghaziabad.
- 7- Bar Association, Ghaziabad.
- 8- D.G.C. Criminal Ghaziabad
- 9- Joint Director Prosecution, Ghaziabad.
- 10- District Information Officer, Ghaziabad.
- 11- System Officer, Ghaziabad for uploading on website of District Court, Ghaziabad.


(Beena Chaudhary)

I/c District Judge,

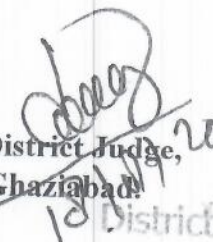
Ghaziabad.
District Judge
Ghaziabad

District Court Ghaziabad.

For Video conferencing for residential offices of respective courts

Time slot- 11.00 A.M. to 1.00 P.M. 18-08-2020	
Sessions Court Ghaziabad	https://meet.jit.si/sessioncourtghaziabad
SC/ST Court Ghaziabad	https://meet.jit.si/scstcourtghaziabad
E.C. Act Court Ghaziabad	https://meet.jit.si/ecactcourtghaziabad
Gangster Court, Ghaziabad	https://meet.jit.si/gangstercourtghaziabad
NDPS Court, Ghaziabad	https://meet.jit.si/ndpscourtghaziabad
Pocso Court, Ghaziabad	https://meet.jit.si/pocsocourtghaziabad
C.J.M. Court, Ghaziabad	https://meet.jit.si/cjmcourtghaziabad
Civil Judge, S.D. Ghaziabad.	https://meet.jit.si/cjsdcourtghaziabad
Civil Judge, J.D. Ghaziabad	https://meet.jit.si/cjjdcourtghaziabad

Note: A dedicated e-mail ID- urgent.districtjudgeghaziabad@gmail.com has been created for the purpose of filing of urgent matters.


I/c District Judge,
Ghaziabad
18/08/20
District Judge
Ghaziabad